

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/8969/2026 BLAPL/3078/2026	PINKY BISWAS @ MANDAL VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	UMERKOTE /376 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000053/2024
2	D-BLAPL/8979/2026 BLAPL/3079/2026	KUNA MAJHI VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	PATNA /112 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000057/2024
3	D-BLAPL/9333/2026 BLAPL/3080/2026	RAKESH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /140 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000620/2022
4	D-BLAPL/9494/2026 BLAPL/3081/2026	AMBIKA AMATA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000111/2025
5	D-BLAPL/9017/2026 BLAPL/3082/2026	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	GUDARI /63 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000045/2024
6	D-BLAPL/8370/2026 BLAPL/3083/2026	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED COURT CT/0000101/2023
7	D-BLAPL/9383/2026 BLAPL/3084/2026	GYANA RANJAN SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BAGHAMARI /54 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000237/2026
8	D-BLAPL/9049/2026 BLAPL/3085/2026	RAJESH PATRA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	HINJILI /109 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000128/2026
9	D-BLAPL/9037/2026 BLAPL/3086/2026	OMKAR @ BUNTY TANDI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KOMNA PS /378 /2025 A.D.J.,NAWAPARA(Nuapada) SA/0000001/2026
10	D-BLAPL/9485/2026 BLAPL/3087/2026	SANKARSAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ULLUNDA /101 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000047/2025
11	D-BLAPL/9487/2026 BLAPL/3088/2026	JAMBESWAR MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MADHUPATNA /369 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001741/2025

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12	D-BLAPL/8990/2026 BLAPL/3089/2026	BITU @ BHIMSEN KAREI VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /49 /2025 SPL JUDGE PADAMPUR(Bargarh) Spl/0000009/2025
13	D-BLAPL/9154/2026 BLAPL/3090/2026	PINTU @ HEMANANDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /62 /2025 A.D.J,PATNAGARH(Balangir) SC/0000022/2025
14	D-BLAPL/9329/2026 BLAPL/3091/2026	KATHIA @ BHABANI SHANKAR MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
15	D-BLAPL/5059/2026 BLAPL/3092/2026	MD. SAMAD @ SK. SAMAD @ SAMASAD @ MD. SAMAD GADDI @ RIZWAN ALI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHANUPALI /280 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000348/2025
16	D-BLAPL/9369/2026 BLAPL/3093/2026	PRASANJIT SARKAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000126/2025
17	D-BLAPL/8132/2026 BLAPL/3094/2026	MITA @ AMITH BATAKAR VS STATE OF ODISHA	LAMBODOR ACHARI VS	DARINGBADI /172 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khandagiri) Spl/0000054/2025
18	D-BLAPL/9478/2026 BLAPL/3095/2026	BISWANATH SWAIN @ BABUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /165 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) CT/0000086/2025
19	D-BLAPL/8802/2026 BLAPL/3096/2026	MUKESH HANSA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /5 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000018/2026
20	D-BLAPL/9479/2026 BLAPL/3097/2026	DIKAN @ BABUL SWAIN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /143 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000246/2026
21	D-BLAPL/9357/2026 BLAPL/3098/2026	BALKRUSHNA BANCHHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /413 /2025 A.D.J,PATNAGARH(Balangir) SC/0000019/2026
22	D-BLAPL/8915/2026 BLAPL/3099/2026	BHOJRAJ KUMBHAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /3 /2026 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000001/2026
23	D-BLAPL/9466/2026	THAKUR PATRA	JAGABANDHU SAHU	BARGARH SADAR /319 /2025

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	BLAPL/3100/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) CT/0001556/2025
24	D-BLAPL/9067/2026 BLAPL/3101/2026	SURMATUN BIBI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /8 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000007/2026
25	D-BLAPL/9481/2026 BLAPL/3102/2026	BALAKRUSHNA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	MANAMUNDA /63 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000022/2023
26	D-BLAPL/9254/2026 BLAPL/3103/2026	PRASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000303/2026
27	D-BLAPL/9526/2026 BLAPL/3104/2026	SUKADEB MUNDA @ SHUKDEB MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /32 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000205/2026
28	D-BLAPL/9554/2026 BLAPL/3105/2026	BIKASH PADHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) Spl/0000021/2026
29	D-BLAPL/7949/2026 BLAPL/3106/2026	PRAVAT @ PRABHAT KUMAR MAHAKUL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /813 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001646/2025
30	D-BLAPL/5795/2026 BLAPL/3107/2026	SATYABRATA DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /24 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000010/2024
31	D-BLAPL/9167/2026 BLAPL/3108/2026	TANKADHAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /119 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000018/2025
32	D-BLAPL/9304/2026 BLAPL/3109/2026	BHABAGRAHI @ BHUSAN CHHURIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHEDEN /29 /2026 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000007/2026
33	D-BLAPL/9483/2026 BLAPL/3110/2026	AMAT @ AMOD CHHATRIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
34	D-BLAPL/9440/2026 BLAPL/3111/2026	SUJANA BINDHANI VS	MAHES DAS VS	BALLIGUDA /275 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/9421/2026 BLAPL/3112/2026	STATE OF ODISHA SUJIT NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	Spl/0000152/2025 TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur)
36	D-BLAPL/9484/2026 BLAPL/3113/2026	SANJEEB BAG @ SANJIB BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000042/2025 ULLUNDA /101 /2025 SPECIAL JUDGE,SONEPUR(Sonepur)
37	D-BLAPL/9436/2026 BLAPL/3114/2026	BISWAJIT BEHERA @ KANHU @ ANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000047/2025 NAYAGARH /50 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
38	D-BLAPL/9445/2026 BLAPL/3115/2026	KHUBA BANJARA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GR/0000179/2026 DHARAMGARH /89 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH
39	D-BLAPL/9235/2026 BLAPL/3116/2026	BAIRAGI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000170/2026 BELLAGAON /33 /2026 J.M.F.C.,HINJILI(Ganjam)
40	D-BLAPL/9449/2026 BLAPL/3117/2026	BHIMA KULDIP VS STATE OF ODISHA	T. NARAYANA MURTY VS	GR/0000131/2026 SUNABEDA /26 /2026 JMFC, SEMILIGUDA(Koraput)
41	D-BLAPL/9454/2026 BLAPL/3118/2026	HALADHAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	GR/0000021/2026 RAIGHAR /182 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangpur)
42	D-BLAPL/9506/2026 BLAPL/3119/2026	BHAJARAM BALIARSINGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	GR/0000287/2025 RAYAGADA G.R.P. /14 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada)
43	D-BLAPL/9457/2026 BLAPL/3120/2026	URDHABA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TR/0000008/2026 MAIDALPUR /23 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR
44	D-BLAPL/9535/2026 BLAPL/3121/2026	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	GR/0000248/2026 CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack)
45	D-BLAPL/9543/2026 BLAPL/3122/2026	NIRMALA KARMI @ NIRMAL KARMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000138/2026 CHAKAPADA PS /17 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)

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46	D-BLAPL/9461/2026 BLAPL/3123/2026	BASUDEV PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /140 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000132/2026
47	D-BLAPL/9491/2026 BLAPL/3124/2026	DIBYA LOCHAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MADHUPATNA /369 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001741/2025
48	D-BLAPL/9386/2026 BLAPL/3125/2026	SABAN MACHHUA @ SABAN MANCHCHUA VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Koraput) GR/0000116/2026
49	D-BLAPL/6095/2026 BLAPL/3126/2026	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB HANTAL VS STATE OF ODISHA	SOMA PATNAIK VS	PADWA /79 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2023
50	D-BLAPL/9153/2026 BLAPL/3127/2026	SARASWATI PARIDA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000014/2026
51	D-BLAPL/9302/2026 BLAPL/3128/2026	GOURABA @ GOURAB DURIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /313 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000032/2025
52	D-BLAPL/9471/2026 BLAPL/3129/2026	BISHNU SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PARJANG /516 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000639/2025
53	D-BLAPL/9459/2026 BLAPL/3130/2026	ASWINI KUMAR PATRA @ PATRO VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	NIMAKHANDI /361 /2025 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000048/2026
54	D-BLAPL/9482/2026 BLAPL/3131/2026	PARASARA THATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ULLUNDA /101 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000047/2025
55	D-BLAPL/9539/2026 BLAPL/3132/2026	B. SATYA PRAKASH HOTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /103 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2026
56	D-BLAPL/9591/2026 BLAPL/3133/2026	PRAKASH PATEL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /676 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003011/2024
57	D-CMAPL/37360/2025	ASHOK KUMAR PRADHAN	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	/ /

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	CMAPL/41/2026	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/42177/2025 CMAPL/42/2026	RAJALAXMI KUNDA VS ADDITIONAL DISTRICT MAGISTRATE,PURI	BUDHIRAM DAS VS	// () //
59	D-CMP/13452/2026 CMP/574/2026	LILIBALA SETHY @ SETHI VS SATYA SETHI	PRONOY MOHANTY VS	// J.M.F.C.,RANPUR(Nayagarh) CS/0000023/2023
60	D-CMP/13827/2026 CMP/575/2026	M/S. KURMITAR IRON ORE MINING PVT. LTD., BBSR VS M/S. ODISHA MINING CORPORATION, BBSR	AMIT PATTNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
61	D-CMP/12276/2026 CMP/576/2026	ASHOK KUMAR MOHANTY VS KUNMUN DAS	RANJIT MOHANTY VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000007/2024
62	D-CMP/13633/2026 CMP/577/2026	NARAYAN TRIPATHY VS RADHAKRISHNA BEHERA	JYOTI RANJAN DEO VS	// A.D.J.,KUCHINDA(Sambalpur) Fao/0000005/2024
63	D-CMP/13603/2026 CMP/578/2026	M/S. MOTWANI CONSTRUCTION PVT. LTD., BBSR VS DIBYASINGHA JENA	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2017
64	D-CMP/14161/2026 CMP/579/2026	ABHIMANYU SAHOO VS DHUSASAN SINGH	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
65	D-CMP/14215/2026 CMP/580/2026	HRUSIKESH MOHAPATRA VS SUBHASH CHANDRA MOHAPATRA	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000128/2020
66	D-CONTC/10040/2026 CONTC/1896/2026	KAILASH CHANDRA DAS VS MAYUR SURYA VANSHI VIKASH, COLLECTOR, BALASORE	ADV. VS	// () //
67	D-CONTC/10806/2026 CONTC/1897/2026	RATIRAM GOND VS SURJEET KUMAR , REGIONAL DIRECTOR,NATIONAL INSTITUTE OF OPEN SCHOOLING,BHUBANESWAR	ADV VS	// () //
68	D-CONTC/10810/2026 CONTC/1898/2026	SANPAT KALLAR VS	ADV VS	// ()

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69	D-CONTC/10811/2026 CONTC/1899/2026	SURJEET KUMAR, REGIONAL DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING,BHUBANESWAR SOMANATH MAJHI VS	ADV VS	// // ()
70	D-CONTC/12227/2026 CONTC/1900/2026	SURJEET KUMAR , REGIONAL DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING,BHUBANESWAR TULASI BHOI VS	LAXMIKANTA MOHANTY VS	// // ()
71	D-CONTC/11245/2026 CONTC/1901/2026	BIBHUTI BHUSAN NAYAK, IAS SAUBHAGYA CHANDRA BISWAL VS	HIMANSU SEKHAR SAHU VS	// // ()
72	D-CONTC/13482/2026 CONTC/1902/2026	SOLAJIN KHAN, BRANCH MANAGER, BANK OF MAHARAISTRA,JAGATSINGHPUR BRANCH GHANASHYAM SAMAD VS	ADV VS	// // ()
73	D-CONTC/11655/2026 CONTC/1903/2026	ROHIT KUMAR LENKA, DIRECTOR OF MINES AND GEOLOGY HEADS OF DEPARTMENT , ODISHA RATNAKAR BISWAL VS	ADV. VS	// // ()
74	D-CONTC/12402/2026 CONTC/1904/2026	DEBI PRASANNA SARASWAT, O.A.S., TAHASILDAR, SADAR,BALASORE MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, PURI VS	ADV. VS	// // ()
75	D-CONTC/13459/2026 CONTC/1905/2026	DR.N.THIRUMALA NAIK, IAS MINAKETAN PATRA VS	KUNAL KUMAR SWAIN VS	// // ()
76	D-CONTC/11364/2026 CONTC/1906/2026	ARABIND AGRAWAL, IAS MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUSUMEL VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
77	D-CONTC/11372/2026 CONTC/1907/2026	DR.N.THIRUMALA NAIK, IAS M.C. OF GANDHIJI HIGH SCHOOL, KAINSIR VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
78	D-CONTC/13337/2026 CONTC/1908/2026	DR.N.THIRUMALA NAIK, IAS BALARAM SWAIN VS	ADV. VS	// // ()
79	D-CONTC/11626/2026 CONTC/1909/2026	JISHUKRISHNA DAS,LD. TAHASILDAR, RAJNAGAR SHAKUNTALA PRADHAN VS	MAHITOSH SINHA VS	// // ()
		SIBASHIS PARIDA, O.A.S		//

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80	D-CONTC/13406/2026 CONTC/1910/2026	ASHIS NAIK VS DR. PRASANT KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// 0 //
81	D-CONTC/11374/2026 CONTC/1911/2026	M.C. OF PARAMESWAR HIGH SCHOOL, BISIPADA VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
82	D-CONTC/11381/2026 CONTC/1912/2026	MANAGING COMMITTEE OF BHIMSEN HIGH SCHOOL, BHETANAI VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
83	D-CONTC/11383/2026 CONTC/1913/2026	PRAGATI MISHRA VS SATYABRATA ROUT, I.A.S	ADV. VS	// 0 //
84	D-CONTC/12638/2026 CONTC/1914/2026	MANORANJAN DAS VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
85	D-CONTC/11398/2026 CONTC/1915/2026	SAROJ KUMAR ROUT VS ARVIND AGRAWAL, IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	AKASH KUMAR BORAL VS	// 0 //
86	D-CONTC/12235/2026 CONTC/1916/2026	BINOD CHANDRA RATH VS V.KEERTHI VASAN, COLLECTOR CUM DIST.MAGISTRATE, GANJAM	SAMIR KUMAR MISHRA VS	// 0 //
87	D-CONTC/54383/2025 CONTC/1917/2026	LAMBODAR PRADHAN VS BIDYA BHUSHAN DASH, DEPUTY PERSONAL MANAGER OF MAHANADI COAL FIELD LTD.	ADV. VS	// 0 //
88	D-CONTC/9939/2026 CONTC/1918/2026	DALIT ADIBASI SURAKSHYA MANCH, ODISHA, BHUBANESWAR VS HEMANT SHARMA, HOME DEPT., LOK SEVA BHAWAN, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
89	D-CONTC/9954/2026 CONTC/1919/2026	DALIT ADIBASI SURAKSHYA MANCH ODISHA (DASMO), BHUBANESWARR VS DEORANJAN KUMAR SINGH, DIRECTOR OF MINES, ADDL. CHIEF SEC., DEPT. OF STEEL AND MINES, KHURDA	BRAHMANANDA TRIPATHY VS	// 0 //
90	D-CONTC/13643/2026 CONTC/1920/2026	M/S. KALINGA POLYPACKS PVT. LTD., CUTTACK VS JITENDRA SAHU, CHIEF MANAGER, UNION BANK OF INDIA, CUTTACK	BIGYAN KUMAR SHARMA VS	// 0 //
91	D-CONTC/11154/2026	DR. SANDHYARANI MUNI	ADV.	//

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	CONTC/1921/2026	VS SACHIDANANDA NAYAK, OAS (S), REG., BERHAMPUR UNIVERSITY	VS	() //
92	D-CONTC/11168/2026 CONTC/1922/2026	SIMANCHAL SETHI @ SETHY VS SIBASIS BARAL, SUB COLLECTOR, CHATRAPUR	JYOTIRMAYA SAHOO VS	// () //
93	D-CONTC/13851/2026 CONTC/1923/2026	SOMANATH BEHERA VS BHASKAR JYOTI SARMA, IAS	SISIR DAS VS	// () //
94	D-CRLA/7892/2026 CRLA/320/2026	SUMANTA MAHANANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /148 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000066/2024
95	D-CRLA/8514/2026 CRLA/321/2026	SIPU @ MANOJ PATRA VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	HARICHANDANPUR /73 /2022 A.D.J.,KEONJHAR(Kendujhar) Spl/0000031/2022
96	D-CRLA/8826/2026 CRLA/322/2026	GIRIDHAR GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TENTULIKHUNTI /32 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000262/2020
97	D-CRLA/8815/2026 CRLA/323/2026	ACCUSED VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANIHA /206 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000071/2023
98	D-CRLA/3688/2026 CRLA/324/2026	KHIROD KUMAR ROUT@KSHIROD ROUT VS STATE OF ODISHA	RAMANIKANTA PATTANAİK VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
99	D-CRLA/8131/2026 CRLA/325/2026	BHUJIA BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CUTTACK SADAR /216 /2022 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000064/2022
100	D-CRLA/8896/2026 CRLA/326/2026	TASILI MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /176 /2022 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000023/2023
101	D-CRLA/8175/2026 CRLA/327/2026	DHANESWAR MURMU VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHHEND /129 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000165/2021
102	D-CRLLP/8783/2026 CRLLP/35/2026	STATE OF ODISHA VS	UDIT RANJAN JENA, A.G.A. VS	TARASINGI /12 /2008 A.D.J.,BHANJANAGAR(Ganjam)

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103	D-CRLMC/8362/2026 CRLMC/1073/2026	SUNIL@SARAT@SABYASACHI PANDA BABU@BISWABIJAYEE DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	ST/0000108/2015 DERABIS /84 /2013 C.J.M.,KENDRAPARA(Kendrapara) ST/0000079/2014
104	D-CRLMC/8734/2026 CRLMC/1074/2026	MONALISA SAHOO @ MONALISHA SWAIN VS PRIYARANJAN SWAIN	KOUSIK ANANDA GURU VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) CRMC/0000016/2021
105	D-CRLMC/9408/2026 CRLMC/1075/2026	BHAGATRAM JAGAT VS STATE OF ODISHA	GOKULANANDA SAHU VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000046/2023
106	D-CRLMC/8950/2026 CRLMC/1076/2026	SHANKAR OJHA VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	MANCHESWAR P.S. /43 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000146/2026
107	D-CRLMC/8665/2026 CRLMC/1077/2026	SUMANTA MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000020/2023
108	D-CRLMC/8737/2026 CRLMC/1078/2026	ASEEMA SAROSE NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KEONJHAR TOWN /688 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0001598/2025
109	D-CRLMC/8104/2026 CRLMC/1079/2026	MITHA@AMITH BATAKAR VS STATE OF ODISHA	LAMBODOR ACHARI VS	DARINGBADI /172 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000054/2025
110	D-CRLMC/9382/2026 CRLMC/1080/2026	BRAJA MOHAN MISHRA VS STATE OF ODISHA(VIG.)	SATYA SMRUTI MOHANTY VS	SAMBALPUR VIGILANCE /76 /2010 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000059/2014
111	D-CRLMC/9247/2026 CRLMC/1081/2026	SUBHAM SA @ SHUBHAM KUMAR SA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	BURLA /100 /2026 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000011/2026
112	D-CRLMC/9674/2026 CRLMC/1082/2026	SARBESWAR RATHA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	//0 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) CRA/0000018/2025
113	D-CRLMC/6704/2026 CRLMC/1083/2026	K.LALITA AMMA VS STATE OF ODISHA	RABINDRA KUMAR PRUSTY VS	MAHILA (BERHAMPUR) /38 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000672/2024

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114	D-CRLMC/8961/2026 CRLMC/1084/2026	BAPINA KUMAR MAJHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	MAHILA P.S.(BBSR) /76 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000400/2026
115	D-CRLMC/9222/2026 CRLMC/1085/2026	DEBASIS RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /225 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000863/2024
116	D-CRLMC/9219/2026 CRLMC/1086/2026	BADRI NARAYAN BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /53 /2001 S.D.J.M.,JAJPUR(Jajapur) GR/0000943/2001
117	D-CRLMC/8361/2026 CRLMC/1087/2026	P.DEVA RAO@P.DEBA RAO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /79 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kor ICC/0000001/2025
118	D-CRLMC/9106/2026 CRLMC/1088/2026	SUSHANTA PANKA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /181 /2019 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000465/2019
119	D-CRLMC/8947/2026 CRLMC/1089/2026	AKSHYA KUMAR BEHERA VS BHAGYASHREE BEHERA	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT-II,BHUBANESW CMC/0000027/2025
120	D-CRLMP/8287/2026 CRLMP/426/2026	NARAYAN MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// () //
121	D-CRLMP/8344/2026 CRLMP/427/2026	YASMIN FATIMA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// () //
122	D-CRLMP/7692/2026 CRLMP/428/2026	MADHUSUDAN PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
123	D-CRLMP/7906/2026 CRLMP/429/2026	SANGITA KARUA VS STATE OF ODISHA	DEBASIS SAHOO VS	BOLANI /125 /2025 () //
124	D-CRLMP/7982/2026 CRLMP/430/2026	SIBA PRASAD NAYAK VS SUB-COLLECTOR-CUM-SUB-D.M., KEONJHAR	SK. ZAFARULLA VS	// () //
125	D-CRLMP/7939/2026	JHUNARANI MALIK	JAJATI KESHARI KHUNTIA	// //

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	CRLMP/431/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/9055/2026 CRLMP/432/2026	ANITA NAYAK VS STATE OF ODISHA	SUBHALAXMI PANDA VS	//0 () //
127	D-CRLMP/7767/2026 CRLMP/433/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /159 /2025 () //
128	D-CRLMP/7951/2026 CRLMP/434/2026	UNION OF INDIA VS SUJIT KUMAR THATOI	DARPANARAYAN PATTNAYAK (SR. PANEL COUNSEL IN CIVIL) VS	BHUBANESHWAR /9 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000009/2024
129	D-CRLMP/7886/2026 CRLMP/435/2026	PURNIMA BARIK VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	//0 () //
130	D-CRLMP/8738/2026 CRLMP/436/2026	PUSPA SRICHANDAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 () //
131	D-CRLMP/7952/2026 CRLMP/437/2026	PARBATI SAHOO VS STATE OF ORISSA	SUJIT KUMAR SWAIN VS	//0 () //
132	D-CRLMP/9673/2026 CRLMP/438/2026	NABADIGANTA EDUCATIONAL TRUST, BBSR VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	//0 () //
133	D-CRLREV/8542/2026 CRLREV/248/2026	AMALENDU PATTANAIK VS PRAVAT KUMAR MISHRA	AMITAV TRIPATHY VS	//0 A.D.J.,NAYAGARH(Nayagarh) CRA/000013/2025
134	D-CRLREV/9034/2026 CRLREV/249/2026	MD.ASLAM VS STATE OF ODISHA	SANTOSH SETHI VS	SPL.TASK FORCE /7 /2025 3RD A.D.J., CUTTACK(Cuttack) CRMC/0000141/2025
135	D-CRLREV/9405/2026 CRLREV/250/2026	JIBAN KRUSHNA KARAN VS DIPAK KUMAR MAHARANA	PRAVASH CHANDRA JENA VS	//0 A.D.J., NILGIRI(Baleshwar) CRA/0000050/2024
136	D-FAO/13584/2026 FAO/166/2026	RANJAYA KUMAR PATEL VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR

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137	D-FAO/13597/2026 FAO/167/2026	STATE OF ODISHA DILLIP KUMAR SATHUA VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000955/2017 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0002433/2017
138	D-FAO/13587/2026 FAO/168/2026	UDIT KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000956/2017
139	D-FAO/13668/2026 FAO/169/2026	PRAJNA NANDA SHAW VS UNION OF INDIA	RUPESH KUMAR MOHANTY VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000020/2024
140	D-FAO/2884/2026 FAO/170/2026	D.M., M/S. TATA AIG GENERAL INSURANCE CO.LTD., CUTTACK VS SIMA PURTY	ADAM ALI KHAN VS	// COMMISSIONER.FOR WORKMENS COM EC/0000025/2021
141	D-FAO/13779/2026 FAO/171/2026	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002279/2017
142	D-FAO/13806/2026 FAO/172/2026	M.C. OF PANCHAYAT HIGH SCHOOL,CHAMPAGARH, NAYAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002102/2017
143	D-FAO/13813/2026 FAO/173/2026	M.C. OF NABAJYOTI HIGH SCHOOL, KANDHAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001265/2017
144	D-FAO/9888/2026 FAO/174/2026	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK VS BIRAJINI PATRO	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000197/2021
145	D-FAO/13184/2026 FAO/175/2026	SURESH SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000063/2018
146	D-FAO/13592/2026 FAO/176/2026	AKSHAYA KUMAR SUTAR VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000097/2015
147	D-FAO/13604/2026 FAO/177/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000264/2016

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148	D-LAA/11003/2026 LAA/35/2026	STATE OF ODISHA VS PRANANATH SAHU	AJODHYA RANJAN DASH,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUT LA/0000055/2020
149	D-MACA/13529/2026 MACA/318/2026	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.,BHUBANESWAR VS RINA@JHUNU DAS	NAYAN BEHARI DAS VS	// DISTRICT & SESSIONS JUDGE,NAYAGA Mac/0000034/2022
150	D-MACA/11595/2026 MACA/319/2026	KADAMBINI MOHAPATRA VS SUDARSHAN NAIK	BIBHUTI BHUSAN SWAIN VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000002/2020
151	D-MACA/1543/2026 MACA/320/2026	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,SUNDARGARH VS GULABATI KISAN	ADAM ALI KHAN VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000077/2022
152	D-MACA/6406/2026 MACA/321/2026	ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD.,KOLKATA VS KUMKUM DEVI	ADAM ALI KHAN VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000013/2022
153	D-MACA/10501/2026 MACA/322/2026	DHARMANANDA SUTAR @ DHARMA VS SOMANATH BARIK	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000172/2020
154	D-MACA/11228/2026 MACA/323/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS RINA BEHERA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000033/2022
155	D-MATA/13642/2026 MATA/114/2026	RAKESH CHANDRA ROUT VS SUBHRATA BISWAL	DEBA KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000836/2022
156	D-MATA/12102/2026 MATA/115/2026	SAMIR KUMAR SAHU VS RANJULATA RANBIDA	KOUSIK ANANDA GURU VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000033/2024
157	D-MATA/11503/2026 MATA/116/2026	RAJLAXMI SAHOO VS GYANA MANGAL SAHOO	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000051/2023
158	D-OTAPL/7055/2026 OTAPL/10/2026	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR VS M/S. JINDAL STEEL AND POWER LIMITED,SUNDARGARH	SUJAN KUMAR ROYCHOUDHURY,SR.S.C VS	// () //
159	D-RPFAM/13784/2026	MANORANJAN BHATTA @ MANTU	AMITAV TRIPATHY	//

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	RPFAM/92/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
160	D-RSA/12303/2026 RSA/167/2026	RINKI @ PRAGYAN PARIMITA SAHOO @ BHATTA BANAMALI MOHAPATRA VS	AMIT PRASAD BOSE VS	CRLMP/0000096/2021 // 2ND A.D.J,KHURDA(Khordha) RFA/0000022/2018
161	D-RSA/12644/2026 RSA/168/2026	STATE OF ODISHA RAMA KUMARI JENA VS	ARUN KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000016/2018
162	D-WA/13757/2026 WA/513/2026	DEBANANDA SAHOO BIRANCHI NARAYAN NATH VS	PRABIN DAS VS	// ()
163	D-WA/10930/2026 WA/514/2026	STATE OF ODISHA REGIONAL DIRECTOR,CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS	DEBANANDA PATTANAYAK VS	// ()
164	D-WA/11333/2026 WA/515/2026	OM PRAKASH PADHAN PRASANNA KUMAR BEHERA VS	DEBABRATA DAS VS	// ()
165	D-WA/12967/2026 WA/516/2026	STATE OF ODISHA TRINATH PRASAD MOHANTY VS	SUVASHISH PATTANAIAK VS	// ()
166	D-WA/12355/2026 WA/517/2026	UNION OF INDIA ORISSA FOREST DEVELOPMENT CORPORATION LTD., BHUBANESWAR VS	PITAMBAR JENA VS	// ()
167	D-WP(C)/11041/2026 WP(C)/10016/2026	GAGAN BIHARI MOHAPATRA LAKHMI NARAYANA RATHA VS	SANDHYARANI PANI VS	// ()
168	D-WP(C)/11042/2026 WP(C)/10017/2026	THE COMMISSIONER CUM SECRETARY TO GOVERNMENT, DEPTT. OF HIGHER EDUCATION, KHURDA ATMAN SANIFITTINGS PVT LTD.,CUTTACK VS	PRATIK DASH VS	// ()
169	D-WP(C)/11538/2026 WP(C)/10018/2026	BANK OF BARODA, MANDVI, BARODA,GUJRAT MANORANJAN SAHOO VS	ADITYA MISHRA VS	// ()
170	D-WP(C)/13900/2026 WP(C)/10019/2026	THE EXECUTIVE ENGINER, ERSTWHILE WRCP DIVISION, KENDRAPARA M/S. ADVANCE ENGINEERING, BBSR VS	SUNIL MISHRA VS	// ()

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171	D-WP(C)/11427/2026 WP(C)/10020/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR, ODISHA JEEBANANANDA NAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// // ()
172	D-WP(C)/13619/2026 WP(C)/10021/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
173	D-WP(C)/12602/2026 WP(C)/10022/2026	SK.AKBAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
174	D-WP(C)/13975/2026 WP(C)/10023/2026	M/S. MARGDARSHEE HOSPITALITY AND RETAILS PVT. LTD., JAGATSINGHPUR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// () //
175	D-WP(C)/10427/2026 WP(C)/10024/2026	NRUPA @ NRUPA KISHORE PATTANAIAK VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// () //
176	D-WP(C)/11431/2026 WP(C)/10025/2026	DIPTEE RANJAN SAHOO VS STATE BANK OF INDIA	ALOK KUMAR MOHAPATRA VS	// () //
177	D-WP(C)/13526/2026 WP(C)/10026/2026	SARBESWAR SAMAL VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// () //
178	D-WP(C)/12668/2026 WP(C)/10027/2026	M/S SNOW WORLD MARINE EXPORTS PVT.LTD., BALASORE VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
179	D-WP(C)/12570/2026 WP(C)/10028/2026	RABINARAYAN MISHRA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	LALATENDU SAMAL VS	// () //
180	D-WP(C)/13909/2026 WP(C)/10029/2026	AKSHYANSHU SEKHAR NANDY VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// () //
181	D-WP(C)/12941/2026 WP(C)/10030/2026	PRASANNA KUMAR PRADHAN VS UNION OF INDIA	RAMESH CH. BEHERA VS	// () //

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182	D-WP(C)/12169/2026 WP(C)/10031/2026	PABITRA MOHAN KAR VS UNION OF INDIA	KURESH PRASAD DASH VS	// 0 //
183	D-WP(C)/12475/2026 WP(C)/10032/2026	SHREE SCHOOL OF NURSING, BALANGIR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
184	D-WP(C)/13248/2026 WP(C)/10033/2026	KHAMSINGH PUTA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
185	D-WP(C)/11437/2026 WP(C)/10034/2026	SARATA CHANDRA MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/12636/2026 WP(C)/10035/2026	SARAT KUMAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
187	D-WP(C)/12622/2026 WP(C)/10036/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
188	D-WP(C)/11850/2026 WP(C)/10037/2026	KAMALINI DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
189	D-WP(C)/11441/2026 WP(C)/10038/2026	RATNAMAYEE BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
190	D-WP(C)/11166/2026 WP(C)/10039/2026	JITENDRA KUMAR SAMANTARAY VS UNION OF INDIA	AMIYA KUMAR MOHANTY VS	// 0 //
191	D-WP(C)/13496/2026 WP(C)/10040/2026	GEETA ROHERA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
192	D-WP(C)/12112/2026 WP(C)/10041/2026	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
193	D-WP(C)/11452/2026	SAMPRIT ROUT	BISWA PRAKASH DHAL	//

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	WP(C)/10042/2026	VS THE STATE OF ODISHA	VS	0 //
194	D-WP(C)/11607/2026 WP(C)/10043/2026	RUDRA PRASANNA MISHRA VS REGIONAL OFFICE OF BANK OF BARODA, BHUBANESWAR	VS	// 0 //
195	D-WP(C)/12420/2026 WP(C)/10044/2026	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
196	D-WP(C)/12538/2026 WP(C)/10045/2026	SUDARSANA SWAIN VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
197	D-WP(C)/12469/2026 WP(C)/10046/2026	SANJAY KUMAR PATTANAYAK VS COMMISSIONER CUM CHAIRMAN, STA	PARTHA SARATHI DAS VS	// 0 //
198	D-WP(C)/13371/2026 WP(C)/10047/2026	DR. NIRANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
199	D-WP(C)/13744/2026 WP(C)/10048/2026	MINAKETAN BARIK VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
200	D-WP(C)/12649/2026 WP(C)/10049/2026	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
201	D-WP(C)/12549/2026 WP(C)/10050/2026	MANASING SABAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
202	D-WP(C)/11460/2026 WP(C)/10051/2026	RADHASHYAM ROUT VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
203	D-WP(C)/12698/2026 WP(C)/10052/2026	SANDHYARANI DASH VS MUNICIPAL COUNCIL, GUNUPUR	PRASANNA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/12551/2026 WP(C)/10053/2026	MANDHAR SABAR VS	DHANANJAYA MUND VS	// 0

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205	D-WP(C)/11569/2026 WP(C)/10054/2026	STATE OF ODISHA BISWA RANJAN DALAI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
206	D-WP(C)/12552/2026 WP(C)/10055/2026	STATE OF ODISHA SESHADEV PANIGRAHI VS	DHANANJAYA MUND VS	// // ()
207	D-WP(C)/12704/2026 WP(C)/10056/2026	STATE OF ODISHA LALU G. VS	KRISHNA CHANDRA SAHU VS	// // ()
208	D-WP(C)/12994/2026 WP(C)/10057/2026	STATE OF ODISHA ANASUYA MOHANTY VS	PRABHU PRASAD MOHANTY VS	// // ()
209	D-WP(C)/10906/2026 WP(C)/10058/2026	STATE OF ODISHA CHITTA RANJAN SAHOO VS	SASWATI MOHAPATRA VS	// // ()
210	D-WP(C)/12707/2026 WP(C)/10059/2026	STATE OF ODISHA BIJAY KUMAR GOPE VS	KRISHNA CHANDRA SAHU VS	// // ()
211	D-WP(C)/13314/2026 WP(C)/10060/2026	STATE OF ODISHA BYOMAKESH DASH VS	SANGRAM JENA VS	// // ()
212	D-WP(C)/12046/2026 WP(C)/10061/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	BIREN SANKAR TRIPATHY VS	// // ()
213	D-WP(C)/12500/2026 WP(C)/10062/2026	BANK OF BARODA, CUTTACK MUNIK MALLICK VS	DEBASIS MISHRA VS	// // ()
214	D-WP(C)/12472/2026 WP(C)/10063/2026	REVENUE OFFICER CUM ASSISTANT CONSOLIDATION OFFICER, PURI ANANTA NARAYAN MISHRA VS	AJODHYA RANJAN DASH VS	// // ()
215	D-WP(C)/13576/2026 WP(C)/10064/2026	STATE OF ODISHA BIPIN KUMAR DASH VS	SANGRAM JENA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/12548/2026 WP(C)/10065/2026	KAILASH SABAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/13829/2026 WP(C)/10066/2026	DILLIP KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
218	D-WP(C)/12729/2026 WP(C)/10067/2026	BHAGABAN MALIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
219	D-WP(C)/12807/2026 WP(C)/10068/2026	RAJIB KUMAR NAYAK VS THE BRANCH MANAGER, STATE BANK OF INDIA, CHOUDWAR BRANCH, LORDS TOWER,CUTTACK	DEBASHISH KUMAR PANDA VS	// 0 //
220	D-WP(C)/12465/2026 WP(C)/10069/2026	GOURANGA CHARAN NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	D-WP(C)/13877/2026 WP(C)/10070/2026	HEMANTA KUMAR RATH VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
222	D-WP(C)/12618/2026 WP(C)/10071/2026	GARIKI SANTHI SIVA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
223	D-WP(C)/13848/2026 WP(C)/10072/2026	RAI CHARAN MOHAPATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //
224	D-WP(C)/13881/2026 WP(C)/10073/2026	ASMITA ROY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
225	D-WP(C)/13893/2026 WP(C)/10074/2026	SAROJINI SATPATHY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
226	D-WP(C)/13894/2026 WP(C)/10075/2026	SOUMYADARSHAN RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
227	D-WP(C)/13882/2026	DURGADATTA RATH	MANOJ KUMAR PATI	//

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	WP(C)/10076/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13887/2026 WP(C)/10077/2026	SITIKANTHA RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
229	D-WP(C)/12323/2026 WP(C)/10078/2026	SUMITRA NAYAK @ NAIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
230	D-WP(C)/12503/2026 WP(C)/10079/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
231	D-WP(C)/12325/2026 WP(C)/10080/2026	BUDDHI SAGAR SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA	SUDEEP KUMAR SARANGI VS	// 0 //
232	D-WP(C)/12761/2026 WP(C)/10081/2026	BINOD KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/13369/2026 WP(C)/10082/2026	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
234	D-WP(C)/12766/2026 WP(C)/10083/2026	MANAS KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
235	D-WP(C)/12332/2026 WP(C)/10084/2026	AJAY DEHURI VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// 0 //
236	D-WP(C)/13386/2026 WP(C)/10085/2026	RASHMI RANJAN SETHY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
237	D-WP(C)/12767/2026 WP(C)/10086/2026	MAA SIDHACHANDI SHG, PATAPUR, JAJPUR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
238	D-WP(C)/12334/2026 WP(C)/10087/2026	SITAKANTA SENAPATI VS	ANAM CHARAN PANDA VS	// 0

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239	D-WP(C)/12812/2026 WP(C)/10088/2026	THE COLLECTOR, MAYURBHANJ RITANJALI ROUL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// // 0 //
240	D-WP(C)/12820/2026 WP(C)/10089/2026	SIMASISHA MUDULI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
241	D-WP(C)/12828/2026 WP(C)/10090/2026	TANUBALA MALLICK @ TANU MALLICK VS AADHAR HOUSING FINANCE LTD, KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //
242	D-WP(C)/12578/2026 WP(C)/10091/2026	DILLIP KUMAR DALAI VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
243	D-WP(C)/13411/2026 WP(C)/10092/2026	SANJEETA PATTNAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
244	D-WP(C)/13763/2026 WP(C)/10093/2026	PRAMOD KUMAR PATRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
245	D-WP(C)/12900/2026 WP(C)/10094/2026	NARASINGH JENA VS PRINCIPAL CHIEF GENERAL MANAGER, RESERVE BANK OF INDIA, NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //
246	D-WP(C)/12581/2026 WP(C)/10095/2026	LINGARAJ SRICHANDAN @ SANGRAM SRICHANDAN VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
247	D-WP(C)/11717/2026 WP(C)/10096/2026	UDAYANATH SINGH VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
248	D-WP(C)/13639/2026 WP(C)/10097/2026	NIRUPAMA MOHANTA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
249	D-WP(C)/13759/2026 WP(C)/10098/2026	JADU BIHARI BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //

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250	D-WP(C)/13242/2026 WP(C)/10099/2026	AJIT KUMAR KHORA VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/13708/2026 WP(C)/10100/2026	BIDYUT MONDAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
252	D-WP(C)/12613/2026 WP(C)/10101/2026	SANDHYA RANI PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
253	D-WP(C)/13243/2026 WP(C)/10102/2026	SAINIKA MALLICK VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/13709/2026 WP(C)/10103/2026	SANTHA CHARAN GOCHHAYAT VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
255	D-WP(C)/12749/2026 WP(C)/10104/2026	SUBRAT BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
256	D-WP(C)/11808/2026 WP(C)/10105/2026	MAHIMA MANJARI SWAIN VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
257	D-WP(C)/13716/2026 WP(C)/10106/2026	PADMINI PARAJA @ MUDULI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
258	D-WP(C)/13319/2026 WP(C)/10107/2026	SRICHANDAN BEHERA VS REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA, ODISHA	BAIDHAR SAHOO VS	// 0 //
259	D-WP(C)/12757/2026 WP(C)/10108/2026	MIHIR KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/13715/2026 WP(C)/10109/2026	EJAZ AHEMAD VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
261	D-WP(C)/12083/2026	PRITISMAYEE LENKA	PRASANTA KUMAR JENA	//

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	WP(C)/10110/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13353/2026 WP(C)/10111/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
263	D-WP(C)/13356/2026 WP(C)/10112/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
264	D-WP(C)/13891/2026 WP(C)/10113/2026	PRAVAKAR ROUT VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
265	D-WP(C)/13450/2026 WP(C)/10114/2026	BALAKRISHNA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
266	D-WP(C)/12985/2026 WP(C)/10115/2026	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
267	D-WP(C)/12886/2026 WP(C)/10116/2026	KANAMANA GRAM PANCHAYAT, CHATRAPUR,GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
268	D-WP(C)/12800/2026 WP(C)/10117/2026	PRAMOD KUMAR BISOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/12209/2026 WP(C)/10118/2026	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
270	D-WP(C)/12935/2026 WP(C)/10119/2026	MALI RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
271	D-WP(C)/13275/2026 WP(C)/10120/2026	AMAL KISHOR MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
272	D-WP(C)/12336/2026 WP(C)/10121/2026	HARIHAR NAYAK VS	RAMANATH ACHARYA VS	// 0

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273	D-WP(C)/13595/2026 WP(C)/10122/2026	STATE OF ODISHA ANAMIKA DANSANA VS	AMIT PRASAD BOSE VS	// // ()
274	D-WP(C)/12936/2026 WP(C)/10123/2026	STATE OF ODISHA TRILOCHAN RANA VS	DHANANJAYA MUND VS	// // ()
275	D-WP(C)/13610/2026 WP(C)/10124/2026	STATE OF ODISHA JAGAN BEHERA VS	LAXMINARAYAN RAYATSINGH VS	// // ()
276	D-WP(C)/13750/2026 WP(C)/10125/2026	STATE OF ODISHA PRAMOD KUMAR PANDA VS	ARIJEET MISHRA VS	// // ()
277	D-WP(C)/12957/2026 WP(C)/10126/2026	STATE OF ORISSA GORACHAND PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()
278	D-WP(C)/13577/2026 WP(C)/10127/2026	STATE OF ODISHA RAMAMANI STONE PRODUCT, BAULAGADI VS	ARYA TRIPATHY VS	// // ()
279	D-WP(C)/13015/2026 WP(C)/10128/2026	STATE OF ODISHA TRINATH ROHIDAS VS	ASHUTOSH KUANR VS	// // ()
280	D-WP(C)/11420/2026 WP(C)/10129/2026	ODISHA GRAMEEN BANK, SAMBALPUR BINOD BIHARI PARIDA VS	SWETLANA DAS VS	// // ()
281	D-WP(C)/12840/2026 WP(C)/10130/2026	STATE OF ODISHA SHIV KUMAR AGARWAL VS	AMIT PRASAD BOSE VS	// // ()
282	D-WP(C)/12869/2026 WP(C)/10131/2026	STATE OF ODISHA SHIV KUMAR AGARWAL VS	AMIT PRASAD BOSE VS	// // ()
283	D-WP(C)/12092/2026 WP(C)/10132/2026	STATE OF ODISHA NIRMALA BEHERA VS	PRASANTA KUMAR JENA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/13844/2026 WP(C)/10133/2026	RASHIMIREKHA BAISAKH VS STATE OF ODISHA	STHITIPRAGYAN SUNANDINI VS	// 0 //
285	D-WP(C)/13778/2026 WP(C)/10134/2026	RAMA CHANDRA PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	D-WP(C)/12624/2026 WP(C)/10135/2026	DANIEL SABAR VS UNION OF INDIA	ARJUNA CHARANA BEHERA VS	// 0 //
287	D-WP(C)/13568/2026 WP(C)/10136/2026	JAYANTA KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/12765/2026 WP(C)/10137/2026	PRANAB KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/12795/2026 WP(C)/10138/2026	ANKIT PRASAD SWAIN VS THE DEPUTY SECY (CENTRAL ZONE), BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	DIBYASHREE RAY VS	// 0 //
290	D-WP(C)/13547/2026 WP(C)/10139/2026	M/S VA TECH WABAG LIMITED., CUTTACK VS COMMISSIONER, GST AND CE COMMISSIONERATE, BHUBANESWAR	PRASHANTA KUMAR NAYAK VS	// 0 //
291	D-WP(C)/12938/2026 WP(C)/10140/2026	SURJA KISHOR MAHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
292	D-WP(C)/13726/2026 WP(C)/10141/2026	M/S HITECH BOTTLING LTD., SAMBALPUR VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/12417/2026 WP(C)/10142/2026	SWETAPADMA BEHERA VS THE A.O., INDIAN BANK, SAHEED NAGAR, BRANCH	PRASANTA KUMAR SATAPATHY VS	// 0 //
294	D-ABLAPL/9452/2026 ABLAPL/3887/2026	KRISHNA CHANDRA @ BABUL SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	PALLAHARA /79 /2026 0 //
295	D-ABLAPL/9455/2026	FILMAN KUMBHAR @ PHILMON KUMAR	DURGAPRASAD SANGRAMJIT MALLICK	LAXMIJORE /66 /2025

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	ABLAPL/3888/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/9458/2026 ABLAPL/3889/2026	JYOTI RANJAN MOHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /44 /2026 () //
297	D-ABLAPL/8682/2026 ABLAPL/3890/2026	RATIKANTA SETHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /105 /2026 () //
298	D-ABLAPL/9460/2026 ABLAPL/3891/2026	DILLIP DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /149 /2026 () //
299	D-ABLAPL/8835/2026 ABLAPL/3892/2026	RAMAKANTA SAHU @ DHANDA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	LAXMISAGAR P.S. /132 /2026 () //
300	D-ABLAPL/9205/2026 ABLAPL/3893/2026	RABINDRA DAS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BRAMHA BARADA /51 /2026 () //
301	D-ABLAPL/9462/2026 ABLAPL/3894/2026	RASMIKANTA MOHAPATRA VS STATE OF ODISHA	SAMARESH PATTANIK VS	KUJANGA /60 /2026 () //
302	D-ABLAPL/9467/2026 ABLAPL/3895/2026	BIKRAM BHUYAN VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	ERASAMA /84 /2026 () //
303	D-ABLAPL/9470/2026 ABLAPL/3896/2026	RAJAT MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	BAGHAMARI /95 /2026 () //
304	D-ABLAPL/9214/2026 ABLAPL/3897/2026	KALINGA MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	BALICHANDRAPUR /105 /2026 () //
305	D-ABLAPL/9476/2026 ABLAPL/3898/2026	NITYANAND PRADHAN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /1 /2014 () //
306	D-ABLAPL/9305/2026 ABLAPL/3899/2026	SANKARSAN BEHERA VS	ANKANN PANDA VS	BRAHMAGIRI /402 /2025 ()

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307	D-ABLAPL/9422/2026 ABLAPL/3900/2026	STATE OF ODISHA SANJAYA@MANTU MAHARANA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// BHARATPUR PS /202 /2026 ()
308	D-ABLAPL/9488/2026 ABLAPL/3901/2026	JYOTI RANJAN MOHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /42 /2026 ()
309	D-ABLAPL/8247/2026 ABLAPL/3902/2026	STATE OF ODISHA PADMALABH PRATIHARI VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	// SUNABEDA /223 /2023 ()
310	D-ABLAPL/40585/2025 ABLAPL/3903/2026	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY @ BIRANCHI MOHANTY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// DASARATHPUR /134 /2024 ()
311	D-ABLAPL/9000/2026 ABLAPL/3904/2026	STATE OF ODISHA LILABATI SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NEMALO /81 /2026 ()
312	D-ABLAPL/4263/2026 ABLAPL/3905/2026	STATE OF ODISHA PRAKASH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /8 /2026 ()
313	D-ABLAPL/9279/2026 ABLAPL/3906/2026	STATE OF ODISHA MANOJ KUMAR SAHU @ MANOJ SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// CHANDRASEKHARPUR /743 /2025 ()
314	D-ABLAPL/9465/2026 ABLAPL/3907/2026	STATE OF ODISHA SUREN DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// CHHENDIPADA /612 /2025 ()
315	D-ABLAPL/8046/2026 ABLAPL/3908/2026	STATE OF ODISHA SABITA TRIPATHY VS STATE OF ODISHA	SIDDHESWAR BAUG VS	// CHANDRASEKHARPUR /159 /2026 ()
316	D-ABLAPL/9473/2026 ABLAPL/3909/2026	STATE OF ODISHA RAJARAM PRASAD GUPTA @ RAJARAM GUPTA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// KOTPAD /52 /2026 ()
317	D-ABLAPL/8502/2026 ABLAPL/3910/2026	STATE OF ODISHA CHANDRA KUMAR SANDHA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// KHARIAR /79 /2026 ()

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318	D-ABLAPL/9496/2026 ABLAPL/3911/2026	GANESHWAR NATH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	NEMALO /260 /2025 () //
319	D-ABLAPL/8565/2026 ABLAPL/3912/2026	JUGAL NAIK @ JUGAL KISHOR NAIK VS STATE OF ODISHA	REENA NAYAK VS	DHENKANAL TOWN /151 /2026 () //
320	D-ABLAPL/9432/2026 ABLAPL/3913/2026	AMAR KUMAR BAHADUR @ SANKAR LAMBA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /206 /2025 () //
321	D-ABLAPL/9499/2026 ABLAPL/3914/2026	NANDA NAIK VS STATE OF ODISHA	ANAND JENA VS	ANGUL SADAR PS /189 /2026 () //
322	D-ABLAPL/9442/2026 ABLAPL/3915/2026	ARUNA KUMAR JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	DHENKANAL TOWN /48 /2026 () //
323	D-ABLAPL/9524/2026 ABLAPL/3916/2026	BALARAM MALLICK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	PAHALA /131 /2026 () //
324	D-ABLAPL/9559/2026 ABLAPL/3917/2026	TRILOCHAN HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	UMERKOTE /57 /2026 () //
325	D-ABLAPL/8978/2026 ABLAPL/3918/2026	MRUTUNJAY NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TOMKA /32 /2026 () //
326	D-ABLAPL/9450/2026 ABLAPL/3919/2026	NIRANJAN DAS @ MANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /142 /2026 () //
327	D-ABLAPL/9447/2026 ABLAPL/3920/2026	ABINASH BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /541 /2025 () //
328	D-ABLAPL/9191/2026 ABLAPL/3921/2026	RAJESH KUMAR NAYAK @ MITHUN NAYAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /44 /2026 () //
329	D-ABLAPL/8726/2026	SUBHRAJEET SAHU @ SUBHRAJIT SAHOO	BHABANI PRASAD SAMAL	JHARSUGUDA GRPS /107 /2025

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CASES REGISTERED REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3922/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/9057/2026 ABLAPL/3923/2026	SUBHAM NAHAK @ PRADHAN VS STATE OF ODISHA	SWAGATIKA PANDA VS	GOLANTHARA (BERHAMPUR) /95 /2026 () //
331	D-ABLAPL/9259/2026 ABLAPL/3924/2026	DEV BARIK @ DEV NAG @ DEB NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /719 /2025 () //
332	D-ABLAPL/9169/2026 ABLAPL/3925/2026	TAPAN CHOUDHURY VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	NACHUNI /77 /2026 () //
333	D-ABLAPL/9275/2026 ABLAPL/3926/2026	OMM PRAKASH BEURA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	ATHGARH /119 /2026 () //
334	D-ABLAPL/9352/2026 ABLAPL/3927/2026	RAJKUMARI DEBI YADAB @ YADAV @ RAJKUMARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /42 /2026 () //
335	D-ABLAPL/8999/2026 ABLAPL/3928/2026	KAILASH MUDULI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /176 /2025 () //
336	D-ABLAPL/9297/2026 ABLAPL/3929/2026	KAMAL KISHOR SUNA @ RAJU SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /161 /2026 () //
337	D-ABLAPL/9368/2026 ABLAPL/3930/2026	MAHAMMED MUJIB KHAN @ FAZAL KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /56 /2026 () //
338	D-ABLAPL/9474/2026 ABLAPL/3931/2026	LACHHAMAN TANDI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BODEN /212 /2025 () //
339	D-ABLAPL/9495/2026 ABLAPL/3932/2026	NILAMADHAB MISHRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// /0 () //
340	D-ABLAPL/9497/2026 ABLAPL/3933/2026	AJAYA SWAIN VS	JYOTIRMAYA SAHOO VS	NACHUNI /182 /2025 ()

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CASES REGISTERED REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/9511/2026 ABLAPL/3934/2026	STATE OF ODISHA TUNA @ MRUTUNJAY MOHAPATRA VS	LALITENDU BHUYAN VS	// ANANDAPUR /302 /2025 ()
342	D-ABLAPL/9517/2026 ABLAPL/3935/2026	STATE OF ODISHA DHARMANANDA NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// TALCHER TOWN /218 /2026 () //